



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 26.11.2024

NOTICE

Please take notice that the following matters listed in the Court – II on 27.11.2024 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 333 of 2024 & I.A. No. 7067 of 2024 (PH)	Quantum Mutual Fund & Ors. Vs. ICICI Securities Ltd. & Anr.	Samarth Chowdhary	Shankh Sengupta Siddharth Ranade- R1 & 2 Dhaval Mehrotra Aditi Desai- R3
2.	Comp. App. (AT) No. 334 of 2024 & I.A. No. 7071 of 2024 (PH)	Quantum Mutual Fund & Ors. Vs. ICICI Securities Ltd. & Anr.	Samarth Chowdhary	Shankh Sengupta Siddharth Ranade- R1 & 2 Dhaval Mehrotra Aditi Desai- R3
3.	Comp. App. (AT) (Ins) No. 756 of 2023	Home Krafts Avenue Vs. Jayesh Sanghrajka & Ors.	Anuj Tiwari	Tishampati Sen Riddhi Sancheti Dikshat Mehra Tasmiya Taleha-R1

By order of Hon'ble Chairperson
-Sd/-
Registrar